

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/120(ND)/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE COMPANY: M/s. Metalsa India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present:	Mr. Iswar Mohapatra Mr. Aurenesh Dubey, CS Ms. Aparna, ARoC, NCT of Delhi & Haryana			
----------	---	--	--	--

ORDER

Re-notify this case on 27th October, 2017, in view of the Special Bench being constituted L



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)